

[*Translation*]

Veterinary Hospital at Gram Panchayat Level

478. SHRI GULAB CHAND KATARIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to extend veterinary hospital facility to each Gram Panchayat during the Eighth Five Year Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
(a) No Sir.

(b) Does not arise

[*English*]

Re-construction of Telephone Advisory Committee

479. SHRI BALVANT MANVAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the terms of many telephone Advisory Committees have expired and these have not been reconstituted:

(b) if so, the details and the reasons therefor;

(c) whether Government are planning to re-constitute them; and

(d) if so, when the TACs will be constituted?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) to (d). The telecom/telephone advisory committees could not be reconstituted as the policy of their formation was under review. These advisory committees are now under the process of reconstituting and will be reconstituted shortly.

Commissioning of Kuttipuram Road over Bridge

480. SHRI A. VIJAYARAGHAVAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) when the 'Kuttipuram' road over bridge on National Highway no. 17 is likely to be commissioned; and

(b) the steps taken by Government for early commissioning of this bridge?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRI SHNAN): (a) and (b). Road over bridge within the Railway land has been completed. Based on the tenders received on the second call for the approaches of the bridge, as out, the process of rewarding the work is in the final stages. The bridge is targetted to be commissioned by 1992.

[*Translation*]

Public Grievance Cells of Municipal Corporation of Delhi

481. SHRI HARI SHANKAR MAHALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Municipal Corporation of Delhi has set up public grievance cells in various zonal offices for redressal of grievances;